

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/256/ (IB)/2017
NAME OF THE PETITIONER(S) : C. MUTHUSAMY
NAME OF THE RESPONDENT(S) : VYAS BUILDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

K. VENIKAT ESWARAN

Counsel for Petitioner

K. Anantha Padmanabha Swamy
20/7/17

ORDER

Counsel for petitioner present and submitted that the matter has been settled between the parties. In view of the settlement, they are withdrawing the petition. The same has been endorsed on the petition. The matter is dismissed as withdrawn. The file may be consigned to record after due process of completion.


(K. Anantha Padmanabha Swamy)
Member (Judicial)